

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Kolkata Circuit Bench)**

**Appeal No. 7 of 2013 &  
Appeal No. 217 of 2012**

**Dated : 2<sup>nd</sup> August, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**DPSC Ltd. ...Appellant(s)  
Versus  
West Bengal Electricity Regulatory Commission ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Buddy A. Ranganadhan  
Mr. Debnath Ghosh  
Mr. Subir Kumar  
Mr. Shounak Mitra**

**Counsel for the Respondent(s): Mr. Pratik Dhar  
Mr. C.K. Rai**

**ORDER**

We have heard the Learned Counsel for the Appellant as well as the Respondent.

The Learned Counsel for the Appellant is directed to file comprehensive written submissions on or before 19.08.2013 after serving copy on the other side. The Learned Counsel for the Respondent is directed to file comprehensive written submissions on or before 26.08.2013 after serving copy on the other side.

Post the matter for reporting compliance on **02.09.2013 at Delhi**

**Bench.**

**(Rakesh Nath)  
Technical Member  
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**(Justice M. Karpaga Vinayagam)  
Chairperson**